POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

NEW DELHI TELEVISION LIMITED

Having its registered office at: 207, Okhla Industrial Estate Phase-III, New Delhi – 100 020

The details subsequent to the completion of the Open Offer made vide Public Announcement dated December 30, 2007 ("Public Announcement") under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 (the "Regulations"), by Dr. Prannoy Roy and Mrs. Radhika Roy ("Acquirers') and RRPR Holding Private Limited as Person Acting in Concert ("PAC") to acquire up to 20.00% of the Voting Capital of New Delhi Television Limited("NDTV") at a price of Rs. 438.98 per equity share, payable in cash, are as follows:

1. Name of the Target Company : New Delhi Television Limited
2. Name of Acquirer(s) including PACs:
   i. Name of Acquirers : Dr. Prannoy Roy and Mrs. Radhika Roy
   ii. Name of PAC : RRPR Holding Private Limited
3. Name of Manager to the Offer : Morgan Stanley India Company Private Limited
4. Name of the Registrar to the Offer, if any : Karvy Computershare Private Limited
5. Offer Details
   i. Date of opening of the offer : Thursday, May 29, 2008
   ii. Date of closure of the offer : Tuesday, June 17, 2008
6 Details of the acquisition

S. No.	Item	Proposed in the Offer document		Actuals	
		(No)	%	(No)	%
1	Offer price	Rs 438.98			
2	Share holding of acquirer before MOU/P.A.	33,306,600	53.22	33,306,600	53.22
3	Shares acquired by way of MOU or market purchases	4,835,850	7.73	4,835,850	7.73
4	Shares acquired in the open offer	12,690,257	20.28@	12,690,257	20.28@
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs 5,570,769,017.86		Rs 5,570,769,017.86	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No & %)	NA	NA	NA	NA
7	No of shares sold	(49,13,676)#	(7.85)	(49,13,676)# (12,50,000)##	(7.85) (2.00)
8	Post offer shareholding of acquirer (No & %) (2+3+4+6-7)	45,919,031	73.37	44,669,031	71.38
9	Pre offer shareholding of Public	29,352,693	46.90	29,352,693	46.90
10	Post offer shareholding of Public	16,662,436	26.63	17,912,436	28.62

 # On April 17, 2008, Dr. Prannoy Roy and Mrs. Radhika Roy sold 2,410,417 and 2,503,259 Equity Shares of NDTV respectively

On June 19, 2008, Dr. Prannoy Roy sold 12,50,000 shares of NDTV. These shares were jointly held by him with Mrs. Radhika Roy.

@ The Offer Size is 20.00% of the Emerging Voting Capital (i.e. 63,451,282 Equity Shares)

7. Status of the escrow account, whether released or not: Released
8. Payment of interest, if any, to the shareholders along with the details thereof: NIL
9. Status of investor complaints received, if any: NIL

The Acquirers accept full responsibility for the information contained in this Post Offer PA and also for the obligations of the Acquirers as laid down in the Regulations.

This Announcement would also be available on SEBI's website at www.sebi.gov.in

Manager to the Offer	Registrar to the Offer
Morgan Stanley	KARVY Karvy Computershare Private Limited
Morgan Stanley India Company Private Limited 1501-1115, Trident, Nariman Point, Mumbai 400 021, India Tel: +91 22 6621 0555 Fax: +91 22 6621 0556 Email: ndtv_offer@morganstanley.com Contact Person: Mr Shiv Chaudhary	**Karvy Computershare Private Limited** Plot No 17 to 24, Vittalrao Nagar, Hi-Tech City Road, Madhapur, Hyderabad - 500 081, India Tel: +91-40-2342 0815 - 820 Fax:+91-40-2342 0814 Email : murali@karvy.com Contact Person: Mr. Murali Krishna Website : www.karvy.com

Issued by Morgan Stanley India Company Private Limited for and on the behalf of the Acquirers and PAC.

Place : New Delhi
Date : July 4, 2008

20 x 12